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Annexure 3

Name of Corporate Debtor : Hindusthan National Glass & Industries Ltd.

Date of Commencement of CIRP : 21 October 2021

Pursuant to claims received and updated as on 17-March-2022

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

	Name of creditor	Details of Claim Received		Details of Claim Admitted							Amount of any mutual	Amount of	Amount of claim	Remark	
SI No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount covered by		Share in COC if	conting ent claim	dues	claim not admitted	under verification		
1	State Bank of India	03-Nov-21	58,31,65,246	12,66,33,37,294	Cash Credit	Note 1		No	37.97%	-	ı	-	6,29,98,148		
			1,10,33,82,912		Term Loan 1	Note 1				-	-	-			
			3,46,77,72,811		Term Loan 2	Note 1				-	-	-			
			1,26,10,08,905		Term Loan 3	Note 1				-	-	-	0,20,00,110		
			1,98,60,88,474		Term Loan 4	Note 1				-	-	-			
			4,32,49,17,095		Term Loan 5	Note 1				-	-	-			
			12,72,63,35,442	12,66,33,37,294						-	-	-	6,29,98,148	Note 4	
	Canara Bank	29-Oct-21	40,69,87,432	40,69,87,432	Working Capital Loan	Note 1			5.37%	-	-	-	-		
2			1,38,25,37,794	1,38,25,37,794	Term Loan	Note 1		No -		-	-	-	-		
			1,78,95,25,226	1,78,95,25,226						-	-	-	-		
3	Bank of Baroda	05-Nov-21	46,46,40,858	46,46,40,858	Cash Credit	Note 1		- No	1.39%		-	-			
3			46,46,40,858	46,46,40,858						-	-	-	-		
	Export-Import bank of India	05-Nov-21	59,55,93,904	1,19,11,87,279	Term Loan 1	Note 1		No	3.57%	-	-	-	_		
4		00 1101 21	59,55,93,375		Term Loan 2	Note 1				-	-	-			
			1,19,11,87,279							-	-	-	-	Note 3, Note 4	
5	DBS Bank Ltd, Singapore	05-Nov-21	4,23,50,87,943	4,23,50,87,943	External commercial borrowing (ECB)	Note 1		No	12.70%	-	-	-	-		
			4,23,50,87,943					110	.2 0 /0	-	-	-	-		
6	DBS Bank Ltd India	DBS Bank Ltd India	05-Nov-21	21,57,19,428 78,31,030 48,483			Note 1 Note 1 Note 1		No	0.67%	- - -		-	-	
			22,35,98,941	22,35,98,941						-	-	-	-		

7			For debt acquired from HDFC Bank Limited-EARC Trust SC-368 Note 1				-	-	-	-				
8	Edelweiss Asset Reconstruction Company Limited	17-Nov-21	28,81,66,842		For debt acquired from L&T Finance Limited - EARC Trust SC-367	Note 1		No	23.67%			-	-	
9			3,07,91,51,398	3,07,91,51,398	For debt acquired from Hongkong and Shanghai Banking Corporation(HSBC)- EARC Trust SC-245	Note 1				-	-	-	-	
10			1,75,68,10,521 7,89,22,33,408	1,75,68,10,521 7,89,22,33,408	For debt acquired from Axis Bank Limited-EARC Trust SC-404	Note 1				-	-	- -	-	
11	Standard Chartered Bank	12-Nov-21	59,41,02,626		Working Capital Loan	Note 1		No	1 700/	-	-	-	-	
	Standard Charleted Dalik		59,41,02,626	59,41,02,626				- No	1.78%	-	-	-	-	
12	Life Insurance Corporation of India	22-Nov-21	2,60,06,51,694	2,60,06,51,694	Debentures (NCD)	Note 1		No	7.80%	-	-	-	-	
	Goldman Sachs International Bank	_	2,60,06,51,694	2,60,06,51,694	External Commercial		+		-	-	-		Note 4	
13		02-Dec-21	1,75,77,65,065		Borrowing (ECB)	Note 1		No	5.08%	-	-	-	6,53,60,642	
14			1,75,77,65,065 1,79,177	1,69,24,04,423						-	-	- 1,79,177	6,53,60,642	Note 3 Note 2
15	Rathi Brothers		59,366	<u>-</u>				No	-	-	-	59,366	-	Note 2
16		16-Nov-21	2,58,007	-						-	-	2,58,007	-	Note 2
17			10,84,912	-						-	-	10,84,912		Note 2
	Total		15,81,462 33,47,67,09,944	33,34,67,69,692					100.00%	-	-	15,81,462 15,81,462	12,83,58,790	
	I Oldi		55,77,07,05,344	33,37,07,03,032					100.00 /0		_	13,01,402	12,00,00,190	

Note 1 - All financial creditors (From 1 to 13) have submitted claims along with details of security interest. The security interest and amounts under verification covered by secured interest is currently under verification.

Note 2 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.

Note 3 - We have requested the lenders to provide us reference to the specific agreement clauses and/or their internal circulars for the penal interest charged along with the rates applied.

Note 4 - We have requested for clarifications from the lenders in relation to certain differences regarding the repayment amounts as recorded by the CD vis a vis the lenders. The said amount is currently under verification.